

DIVISION BENCH

ITEM NO.163

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.63/2018 & CA No.301/2019 IN CP No.49/ND/2014

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|--|
| NAME OF THE COMPANY | MR. SAURABH KAPOOR V/S MORADABAD CLUB PVT LTD & ORS |
| UNDER SECTION | 397/398 OF COMPANIES ACT 1956 |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 18th July, 2024.

**-Sd-
(Court Officer)**

16th May, 2024

*Avaneesh Kumar Singh
(Stenographer)*